NATIONAL COMPANS LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.65/BB/ 2018	-	Admission	213	M/s Peepul Capital Fund II LLC Vs Universal Power Transformer Pvt Ltd and others

SL.	NAME (IN CAPITAL)	SIGNA	TURF
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

jos Dua Anociates 9886121144

ORDER

Counsel for Petitioner is present. Matter is listed for admission. Registry to prepare notice; Counsel to collect notice and serve on Respondents and file proof of service. List it on 22.02.2018.

Member (T)

Member (J)